

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

[ONLY IA NO. 99618/2024 IS LISTED UNDER THIS ITEM.]
IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS

Date : 05-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) : Ms. Aishwaya Bhati, A.S.G.
Mr. Harish Pandey, AORFor Respondent(s) : Ms. Kiran Ahlawat, AOR
Mr. Ashwani K Upadhyay, Adv.
Mr. Shivam Pachauri, Adv.Mr. Mukesh Verma, Adv.
Mr. G C Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR
Mr. Krishna Prakash Dubey, Adv.Mr. Narendra Kumar, Adv.
Mr. A. K. Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Sumant Datt, Adv.
Mr. V. S. Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Kedar Nath Tripathy, AORMr. Piyush Dwivedi, AOR
Mr. Satyajeet Kumar, AORMr. Bibek Tripathi, Adv.
Mr. Y. Lokesh, Adv.

Mr. Sudhakar Tiwari, Adv.
Mr. Ajay Kumar Shrivastav, Adv.
Mr. Achyut Saxena, Adv.
Mr. Akshat Srivastava, AOR

Mr. Keshav Choudhary, Adv.
Mrs. Priyanka Dwivedi, Adv.
Ms. Nazish Fatima, Adv.
Mr. Shiv Sagar Tiwari, AOR

Mr. Satya Mitra, AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Alok Kr Mishra, Adv.
Mr. Bhoopesh Pandey, Adv.
Mr. D N Dubey, Adv.
Mr. Piyush Sardana, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Jagadish Kumar Jha, Adv.
Ms. Saumya Mishra, Adv.

Mr. Shashank Tripathi, AOR
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Mr. Narendra Kumar, Adv.
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Mr. Arun Kumar Yadav, Adv.
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Mr. Anubhav Bhardwaj, Adv.
Ms. Gunjan Kumari, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Prashant Shukla, Adv.
Mr. Abhishek Kr. Tiwari, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Randhir Kumar Ojha, AOR

Mr. Gaurav Yadav, Adv.
Mr. Chand Qureshi, AOR

Mr. Rochak Kharbanda, Adv.
Dr. O.p.kharbanda, Adv.
Dr. Raj Kumar Jain, Adv.
Mr. Rajat Kharbanda, Adv.
Mr. Anurag Parashar, Adv.
Mr. Keshav Dev, Adv.
Ms. Gunjan Khurana, Adv.
Mr. Rakesh Kumar Yadav, Adv.

Mr. Jeewesh Prakash, AOR
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Mr. G C Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR
Mr. Krishna Prakash Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned A.S.G appearing for the
appellant(s) and learned senior counsel for the
intervenor(s).

Having regard to the issues raised in this civil
appeal, list for hearing on 03.09.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)